

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 82 OF 2019 &
IA NO. 377 OF 2019

Dated: 15th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

INOX Air Products Private Limited

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Sankalp Singh
Mr. Anup Jain for R-2

Mr. Anand K.Ganesan for R-3

ORDER

Admit.

List the matter in **Special Bench on 03.04.2019**, as agreed by the learned counsel for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

vt/pk

(Justice N.K. Patil)
Judicial Member